

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 64

Dated Guwahati, the 11th December, 2019

In supersession of all previous Orders/Notifications, Hon'ble the Chief Justice has been pleased to nominate following Hon'ble Judges under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judges for the Districts shown against their Lordships' names:

Sl. No.	Name of Hon'ble Judges	States/Districts
1.	Hon'ble Mr. Justice Manash Ranjan Pathak	Kamrup (Metro) district of Assam
2.	Hon'ble Mr. Justice Manojit Bhuyan	Kamrup, Darrang and Nalbari districts of Assam
3.	Hon'ble Mr. Justice Michael Zothankhuma	Mamit, Aizawl, Kolasib and Champai districts of Mizoram
4.	Hon'ble Mr. Justice Suman Shyam	Nagaon, Morigaon and Golaghat districts of Assam
5.	Hon'ble Mrs. Justice Rumi Kumari Phukan	Dibrugarh and Tinsukia districts of Assam.
6.	Hon'ble Mr. Justice Songkhupchung Serto	Peren, Dimapur, Kohima, Phek, Zunheboto and Kiphire districts of Nagaland
7.	Hon'ble Mr. Justice Achintya Malla Bujor Barua	Dhubri and Kokrajhar districts of Assam
8.	Hon'ble Mr. Justice Kalyan Rai Surana	Cachar, Karimganj and Hailakandi districts of Assam.
9.	Hon'ble Mr. Justice Prasanta Kumar Deka	Sivasagar and Jorhat districts of Assam.
10.	Hon'ble Mr. Justice Nelson Sailo	Lunglei, Lawngtai, Saiha and Serchhip districts of Mizoram
11.	Hon'ble Mr. Justice Ajit Borthakur	Sonitpur and Udalguri districts of Assam.
12.	Hon'ble Mr. Justice Hitesh Kumar Sarma	Barpeta and Baksa districts of Assam
13.	Hon'ble Mr. Justice Mir Alfaz Ali	Bongaigaon and Goalpara districts of Assam.
14.	Hon'ble Mr. Justice Sanjay Kumar Medhi	Lakhimpur and Dhemaji districts of Assam
15.	Hon'ble Mr. Justice Nani Tagia	Tawang, West Kameng, East Kameng, Kurungkame, Kra-daadi, Lower Subansiri, Upper Subansiri, West Siang, Siang, Upper Siang, East Siang and Papum Pare districts of Arunachal Pradesh
16.	Hon'ble Mr. Justice Manish Choudhury	Dima Hasao, Karbi-Anglong and West Karbi-Anglong districts of Assam



17.	Hon'ble Mr. Justice Soumitra Saikia	Chirang district of Assam
18.	Hon'ble Mr. Justice Parthivjyoti Saikia	Dibong Valley, Lower Dibang Valley, Lohit, Anjaw, Namsai, Changlang, Tirap and Longding districts of Arunachal Pradesh
19.	Hon'ble Mr. Justice S. Hukato Swu	Mokokchung, Longleng, Mon, Tuensang and Wokha districts of Nagaland.

This order will come into force with effect from 01.01.2020.

By Order,

**Sd/- Robin Phukan
REGISTRAR GENERAL**

Memo No. HC. III - 13/ 2006 (Pt)/5932/ G, Dated 11th December, 2019.

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 8) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 9) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 10) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 11) The Administrative Officer(Judicial), _____ Section, Gauhati High Court, Guwahati.
- 12) The Court Master, Court No. _____ Gauhati High Court, Guwahati.
- 13) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 14) The C. A. to the Registrar General, Gauhati High Court, Guwahati.
- 15) The Court Manager, Gauhati High Court, Guwahati.
- 16) The Chief Security Officer, Gauhati High Court, Guwahati.
- 17) The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR GENERAL